

inter alia give more powers to the Government to punish the erring exporters.

(c) Yes, Sir. The Director General of Indian Standard Institute is a member of the Export Inspection Council. He is also the Chairman of the Technical Committee which prescribed standards of export of goods.

Amount realised by U.T.I., L.I.C. and IDBI out of investment made in Mackinnon Mackenzie and Co.

4596. PROF. AJIT KUMAR MEHTA: Will the Minister of FINANCE be pleased to state:

(a) the total amount so far realised by the Unit Trust of India, Life Insurance Corporation of India and IDBI along with details of their total investment made in the Mackinnon Mackenzie and Co. Limited, Bombay;

(b) whether it is a fact that there has arisen serious disputes over the management of the company due to acquisition of shares belonging to BI Group of England.,

(c) whether any enquiry has been ordered into the alleged deal between foreign shareholders and in Indian buyers over the remission of BI's loan account in the Company; and

(d) if so, the details thereof and action being proposed against the said Indian and for realisation of above institution's dues against the said company?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (d). A statement is laid on the Table of the House.

Statement

(a) *Unit Trust of India*

Investments: Rs. 7.26 lakhs

Life Insurance Corporation of India

Investments: Rs. 10 lakhs.

Divided realised in 1976: 10 per cent
Industrial Development Bank of India

Investments: Nil.

(b) The proposed acquisition of shares belonging to BI Group of England by an Indian party has not been approved by Government.

(c) and (d). Information is being collected and will be laid on the Table of the House.

CR Coils and GP Sheet supplied to stockyard in Maharashtra

4597. SHRI A. T. PATIL: Will the Minister of STEEL AND MINES be pleased to state:

(a) what was the amount of:

(i) 18G. CR Coils in barrel sizes sent to stockyards in Maharashtra as "Unlinked tonnages", and

(ii) GP sheets left with the stockyards in Maharashtra, after meeting the priority demands; during each quarter since 1979, till 20-11-1980; and

(b) what was the percentage of total capacity of general manufacturers satisfied by these stockyards, in respect of aforesaid materials, during the said quarters?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). The information is being collected and will be laid on the Table of the House.

Employees rendered Jobless in Export Inspection Council/Agencies

4598. SHRI SUSHIL BHATTACHARYA: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that out of 2000 employees working in Export Inspection Council/Agencies, 300 employees have already been rendered jobless due to the relaxation on compulsory quality control and pre-shipment inspection; and